Name of Corporate Debtor:
Date of Commencement of CIRP
List of Creditors as on:

JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED 16th September 2022 4th November 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Name of Creditor Details of Claims Received			Details of Claim A	dmitted					Amount of	Amount	Amount	Amount of	Remarks,	
										Contingent	of any	of claim	claim under	if any
										claim	mutual	not	verification	
											dues, that	admitted		
											may be			
1											set-off			
ľ		Date of	Amount	Amount of Claim	Nature of	Amount covered by security	Amount covered	Whether	% voting					
		Receipt	claimed	admitted	Claim	interest	by guarantee		share in					
								party ?	CoC					

HDFC Bank	04-10-2022	3,02,58,589	3,02,58,589	Credit	OVERDRAFT FACILITY:	30258589	no	11.89	0	0	0	0	
		' ' '	' ' '	Facilities	Primary Security:								
				l'acintics	1. First charge by way of hypothecation								
					of the company's entire stock of raw								
					materials, semi-finished and finished								
					goods, consumable stores, spares								
					including book debts, bill whether								
					documentary or clean, outstanding								
					moneys, receivables and								
					unencumbered plant and machinery								
					both present and future in multiple								
					banking arrangement with Union Bank								
					of India (earstwhile Andhra Bank).								
					OD/CC limit with Andhra Bank is Rs. 25								
					lakhs								
					2. Coborrowership of Mr. Hitesh A								
					Patel, Mr. Narendra A Patel and Mrs								
					Nisha N Patel								
					3. Exclusive hypothecation of Tower								
					Crane Model No. MC185A/B								
					Collateral Security:								
					Following flats situated at								
					Guduvanchery Tirupporur Road,								
					Nellikuppam, Asvini Amanya								
					(Kanchipuram):								
					- Flat Nos. 1G, 1H, 2G, 2H in Block No. 1;								
					- Flat Nos. 1G, 1H, 2C, 2D, 2G, 2H in								
					Block No. 2								
					2. Flat No. 1106, Tower No. 20,								
					Hafeezpet Village, Serilingampally								
					Mandal under GHMC Raangareddy,								
					Prajay Megapolis, Survey No. 78,								

Union Bank	15-10-2022	11,09,32,402	90932402	Funds	COLLATERAL SECURITY:	110932402	no	35.74	88463520	0	0	2,00,00,000	
of India				and	1. Commercial Shop No. 2, Saroj CHS,							' ' '	
or maia				1	Murbad Road, Kalyan West - 421301								
					owned by Ashok G Mewani								
				facilities	2. Commercial Shop No. 4, Saroj CHS,								
					Murbad Road, Kalyan West - 421301								
					owned by Ashok G Mewani								
					3. Residential Flat No. 1902, C-Wing,								
					Empitre Square, MIDC Pimpri								
					Chinchwad, Pune - 411019 owned by								
					the Company								
					5. FDR - 084520100179592 amount to								
					Rs. 54.33 lakhs owned by the Company								
					6. FDR - 084520100179413 amount to								
					Rs. 353.20 lakhs owned by the								
					Company								
					Personal Guarantee of directors viz.								
					1. Narendra A Patel;								
					2. Hitesh A Patel; and								
					3. Ashok G Mewani								

Total 141190991 121190991 141190991 0 47.63 88463520 0 0 20000000 0